Cont.Cas(C)[SH]24/2009

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

<u>23-7-2013</u>

As prayed for by Mr. S.C. Shyam, learned Sr. counsel, list this case on 20-8-2013.

JUDGE

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

<u>23-7-2013</u>

Mr. A.S.Siddiqui, learned counsel appearing for the petitioner prays for listing this case after 2(two) weeks,

Prayer is granted.

List this case on 6-8-2013.

JUDGE

MAC.App[SH] 3/2012

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

<u>23-7-2013</u>

Preparation of paper-book is complete. List this case for final hearing on 13-8-2013.

JUDGE

MC[SH] No. 199/2013 in CRP[SH] 34/2013

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

23-7-2013

In view of the order passed in CRP[SH] No. 34/2013, this Misc. Case also stands disposed of.

S.Rynjah

JUDGE

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

<u>23-7-2013</u>

Issue Rule.

Exchange of pleadings is complete.

List this case for final hearing on 13-8-2013.

JUDGE

BEFORE THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

<u>23-7-2013</u>

Mr. R. Jha, learned counsel appearing for the petitioner prays for 3(three) days time for enabling him to file an affidavit stating that in pursuance of the order of this Court dated 27-6-2013, steps had already been taken for substituted service through advertisement in two local dailies to respondent No. 6 to 14.

Prayer is granted.

List this case on 29-7-2013.

JUDGE